

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 22<sup>nd</sup> APRIL, 2024, 10:30 A.M.

CP (IB) No. 1/CB/2023, IA (IB) No. 11/CB/2024

IA (IB) No. 85/CB/2024

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Indian Bank -Vs- KVR Steels Orissa Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) :

For Respondent (s) :

**ORDER****IA (IB) No. 11/CB/2024:**

This application has been filed under section 19(2) & 60(5) of IBC, 2016 for direction to grant physical possession and uninterrupted access to factory cum registered office and other reliefs. There is no representation for both sides. Notices have been served. List the matter on 30.04.2024.

**IA (IB) No. 85/CB/2024:**

This application has been filed under Rule 11 of NCLT Rules, 2016 to take on record 2<sup>nd</sup> Progress Report dated 16.03.2024. There is no representation for applicant. List the matter on 30.04.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**